

various countries including India, Pakistan, Indonesia etc. Government's interaction with Amnesty International has been in keeping with its policy of transparency and dialogue. However, the recent publication of a photograph substituting a praying Tamil woman for a grieving Kashmiri widow, the timing of their reports, their attitudes to various countries and other persisting distortions in Amnesty's methodology and their reports have raised questions regarding Amnesty bonafides and good faith. Government of India has taken up these issues with Amnesty International and has also apprised the international community of this.

Sharavathi Bridge

4816. SHRIMATI CHANDRA PRABHA URS : Will the Minister of SURFACE TRANSPORT be pleased to state :

(a) whether the Union Government have asked the Karnataka Government to take up the renovation/rehabilitation work of Sharavathi bridge;

(b) if so, whether the State Government has since taken up the work; and

(c) the extent of financial assistance provided by the Union Government for this purpose?

THE MINISTER OF STATE OF THE MINISTRY OF SURFACE TRANSPORT (SHRI JAGDISH TYTLER) : (a) and (b). Yes, Sir.

(c) As the work pertains to National Highway, the entire cost is to be borne by the Union Government. A revised estimate amounting to Rs. 6.75 Lakh has been sanctioned in this regard.

NRV Scheme in Gujarat

4817. DR. AMRIT LAL KALIDAS PATEL : Will the Minister of URBAN AFFAIRS AND EMPLOYMENT be pleased to state :

(a) the number of schemes approved by the Union Government under the Nehru Rozgar Yojana for providing night shelters and sanitation facilities to the pavement dwellers in Gujarat State during the last three years; and

(b) the details of Central assistance released, Scheme-wise?

THE MINISTER OF STATE IN THE MINISTRY OF URBAN AFFAIRS AND EMPLOYMENT (SHRI P.K. THUNGON) : (a) and (b). The Nehru Rozgar Yojana does not provide for night shelter and sanitation facility to pavement dwellers. There is, however, an independent Central Scheme for night shelter and sanitation facilities for urban footpath dwellers. No project has been sanctioned to Gujarat during last three years under this scheme.

Modernisation of Hindustan Copper Ltd.

4818. SHRI SARAT PATTANAYAK : Will the Minister of MINES be pleased to state :

(a) whether the Government propose to modernise Hindustan Copper Limited;

(b) if so, whether any external aid has been offered in this regard; and

(c) if so, reaction of the Government thereto?

THE MINISTER OF STATE OF THE MINISTRY OF MINES (SHRI BALRAM SINGH YADAVA) : (a) to (c). No, Sir. The company is however planning to expand the capacity of its unit at Khetri from the existing 31,000 Tpa to 1,00,000 Tpa. Details of the project are being got prepared with the help of the consultants engaged for this purpose, funding arrangements will be tied up only on finalisation of these details. Hence question of negotiating any aid at this stage does not arise.

Fertilizer Plants

4819. DR. KARTIKESWAR PATRA : Will the Minister of CHEMICALS AND FERTILIZERS be pleased to state :

(a) whether the Government propose to set up new fertilizer plants in the country during the next three years, particularly, for the production of urea;

(b) if so, the locations, installed capacity and other details thereof;

(c) if not, whether any proposal in this connection is lying pending with the Government;

(d) if so, the details thereof and the likely time by when these will be cleared; and

(e) whether Government propose to adopt a new Fertilizer Policy in the current financial year; and

(f) if so, the broad outlines thereof?

THE MINISTER OF STATE IN THE MINISTRY OF CHEMICALS AND FERTILIZERS, AND MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS, AND MINISTER OF STATE IN THE DEPARTMENT OF ELECTRONICS AND DEPARTMENT OF OCEAN DEVELOPMENT (SHRI EDUARDO FALEIRO) : (a) As per the Statement on Industrial policy, announced by the Government on July 24, 1991, industrial licensing has been abolished for the fertilizer industry. Entrepreneurs are free to set up fertilizer projects any where in India subject to environmental clearance.

However, Government recently approved a proposal of IFFCO for setting up of a 1350 tpd ammonia and 2200 tpd urea capacity plants as expansion of their existing fertilizer plant at Phulpur. An identical capacity ammonia/urea project, as expansion of NFL Panipat unit, has been proposed by NFL. These are in addition to the two major expansion projects viz. IFFCO Aonla

and NFL vijaipur of 1350 tpd ammonia and 2200 tpd urea capacity each, presently under implementation.

(e) At present there is no proposal under consideration to adopt a new fertilizer policy in the current financial year.

(f) Does not arise.

Power Plants in Tamil Nadu

4820. SHRI P. KUMARASAMY : Will the Minister of POWER be pleased to state :

(a) the details with locations of power plants under construction in Tamil Nadu;

(b) the present status of such power plants and the time by which the construction work is likely to be completed;

(c) the funds provided by the Union Government during 1992-93, 1993-94 and 1994-95;

(d) whether the Government have any proposal for setting up of new power plants; and

(e) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF POWER (SHRIMATI URMILABEN CHIMANBHAI PATEL):

(a) and (b). The following power projects are under construction in the State of Tamil Nadu :

S. No.	Name of Project/ Location	Capacity (MW)	Date of Commissioning	Present Status
THERMAL				
1.	North Madras Unit 1, 2 & 3 (Chengalput)	3x210	Unit 3=1/96	Unit 1 and 2 commissioned
2.	Basin Bridge Unit 1-4 (Madras)	4x30	U-1 12/95 U-2 1/96 U-3 2/96 U-4 3/96	Gas Turbine for Unit 1 and 2 have been placed on foundation and for 3 and 4 gas turbine supplied
HYDRO				
3.	Lower Bhavani (Periyar)	2x4	9/96	All infrastructure works completed
4.	Sathanur Dam (Sambuvarayar)	1x7.5	9/96	All infrastructure works completed
5.	Parson's Valley (Nilgiris)	1x30	9th Plan	Construction of gate and sure shafts in progress
6.	Pykara Ultimate (Stage (Nilgiris)	3x50	9th Plan	All infrastructure works completed

(c) The approved plan outlay for power sector in Tamil Nadu for the year 1992-93, 1993-94 and 1994-95 were Rs. 456.40 crores, Rs. 515.66 crores and Rs. 625.00 crores respectively.

(d) and (e). Expression of interest have been shown for setting up of 12 power projects with a capacity of 7420 MW in Tamil Nadu in the private sector. Details are given below :

S.No.	Name of Project	Capacity (MW)
1.	Basin Bridge St. II	200
2.	Cuddalore TPS	2x660
3.	Gumadi Poondi	1000
4.	Gumadi Poondi	500
5.	Jyamkondam Lig. PP	3x500
6.	North Madras II	2x500
7.	North Madras TPP III	500
8.	Pillai Peru Mainallur	300
9.	Samayanallur D.E.P.P.	100
10.	Srimushnam Lignite	250
11.	Tuticorin IV TPS	500
12.	Zero Unit (NLC)	250

Steamer Services to Bangladesh

4821. SHRI KABINDRA PURKAYASTHA : Will the Minister of EXTERNAL AFFAIRS be pleased to state :

(a) whether Steamer Services are available from Calcutta to Narayanganj, Bangladesh facilitating the exporters of West Bengal and other States to export their goods to Bangladesh;

(b) if so, the details thereof;

(c) whether steamer services are not regular from Silchar covering Badarpurghat and Karimganj to Bangladesh;

(d) if so, the details thereof;

(e) whether the Government propose to take up the matter of steamer services from Silchar via Badarpurghat and Karimganj to Narayanganj of Bangladesh;

(f) if so, the details thereof; and

(g) if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF EXTERNAL AFFAIRS (SHRI R. L. BHATIA) : (a) Steamer services are available from Calcutta to Narayanganj, Bangladesh for export goods to Bangladesh, subject to availability of cargo and steamers.